

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 21.04.2023**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 1609 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Prashant Gill & Ors. Vs. Ansal Hi- Tech Townships Ltd.	Chetna Bisht
<b>2.</b>	I.A. No. 1610 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Vikram Kumar Vs. IFCI Ltd. & Ors.	Abhishek Anand
<b>3.</b>	I.A. No. 1611 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	AD Enterprises Vs. Tradco Dessan Pvt. Ltd.	Sanjay Chaturvedi
<b>4.</b>	I.A. No. 1628 of 2023 in Competition. App. (AT) No. ___ of 2023	Arrdy Engineering Innovations Pvt. Ltd. Vs. Competition Commission of India & Ors.	Harshit Goel
<b>5.</b>	I.A. No. 1622 of 2023 In I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 947 of 2022	Rajeev Kumar Jain Vs. Uno Minda Ltd.	Aadil Khan

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**By order**  
**-sd/-**  
**Assistant Registrar**